

K. SIVA PRASAD
REGISTRAR GENERAL



HYDERABAD
PIN: 500 066

(O): 23446166
Fax: 23446155

ROC.NO.2680/2009-D1(3), Dt: 14-11-2013

Sir,

Sub:- Vehicles – Subordinate Courts - Purchase of one Innova vehicle for use of the Hon'ble Judges of High Court of A.P., and Hon'ble Judges of the Supreme Court and Hon'ble Judges of other High Courts and their family members during their visit to Srikakulam – Quotations – Called for - Regarding.

The Registry of High Court intends to purchase one Innova vehicle for use of the Hon'ble Judges of High Court of A.P., and Hon'ble Judges of the Supreme Court and Hon'ble Judges of other High Courts and their family members during their visit to Srikakulam. Therefore, you are requested to submit your quotations for the Innova vehicles as per DGS and D rate contract. You are further requested to submit the separate quotations for dealer price and Special Government Price.

The sealed quotations may be sent in the name of the Registrar General, High Court of A.P., Hyderabad by superscribing on the envelope as "Quotation for supply of one Innova vehicle " by post or in person, so as to reach the Registrar General, High Court of A.P., Hyderabad on or before 4.00 P.M. on 27.11.2013.

The Registrar General reserves the right to accept or reject any or all the quotations without assigning any reasons.

Yours faithfully,


REGISTRAR GENERAL

NOTE: The sealed quotations should be neatly typed and submitted.

To:

The Authorised Dealers of Toyota Innova in the State of Andhra Pradesh.